## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 46(ND)16 CA. NO.

**CORAM:** 

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

**NAME OF THE COMPANY: M/s.** Sh. Prabhadit Singh Batra V/s. M/s. Arrena Overseas Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Sawath Kahie Adv Respondent Respondent

2. Palenth Against Adv Relibioner Prayer

3. PRAYAS ANETA Adv Relibioner

## **ORDER**

Learned Counsel for the parties are present. Leaned Counsel for the respondent seeks and is given two weeks time to file the reply to the application of the petitioner moved under Sections 402 & 403 of the Companies Act. Learned Counsel for the petitioner shall file the rejoinder within the period stipulated above where after no further extension will be granted..

List on 26.09.2016 for further proceedings.

(R. Varadharajan) Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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